

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati, the 25th February, 2015

No.HC.VII-168/2013/1050/A ### Hon'ble the High Court has been pleased to direct the following Court Officials to attend a training programme on **Case Information Software (CIS)**, scheduled to be held from **01.03.2015 to 05.03.2015 at the Odisha Judicial Academy, Cuttack**

Sl. No.	Name	Designation
1.	Shri Babul Mushahary	LDA, O/o the Sub Divisional Judicial Magistrate (M), Bijni
2.	Shri Pankaj Doley	LDA, O/o the Sub-Divisional Judicial Magistrate (M), Jonai
3.	Shri Bhaskar Das	LDA, O/o the Sub Divisional Judicial Magistrate (M), Margherita
4.	Shri Dipul Boro	LDA, O/o the Chief Judicial Magistrate, Kokrajhar
5.	Shri Hemanta Das	Copyist, O/o the Sub Divisional Judicial Magistrate (M), Majuli
6.	Shri Sasanka Sankar Chakraborty	Copyist, O/o the Chief Judicial Magistrate, Udalguri
7.	Shri Joyashish Chakraborty	LDA, O/o the District & Sessions Judge, Hailakandi

The trainings are for 5 days with sessions from 9 am to 6 pm daily. The nominated Court Officials should reach the venue well before the start of the programme and leave late evening or the day after the conclusion of the programme.

The participating staff will be entitled to TA & DA as admissible under the Rules.

No.HC.VII-168/2013/1051/A ### Hon'ble the High Court has been pleased to direct the following Court Officials from the **States of Nagaland, Mizoram and Arunachal Pradesh to attend a training programme on Case Information Software (CIS)**, scheduled to be held from **07.03.2015 to 11.03.2015 at the Odisha Judicial Academy, Cuttack**

Sl. No.	Name	Designation
ARUNACHAL PRADESH		
1.	Shri Ranjit Baruah	Sheristadar, O/o the District & Sessions Judge, Yupia
NAGALAND		
2.	Ms. Peisile	LDA, O/o the Civil Judge (Jr. Divn.), Peren
3.	Mr. Sentilong	Computer Assistant, O/o the District & Sessions Judge, Mokokchung

4.	Mr. Talizenba Jamir	LDA, O/o the District & Sessions Judge, Dimapur
MIZORAM		
5.	Mr. Ng. Chichie	Bench Clerk III, District Court, Saiha
6.	Mr. Lalfakzuala	Bench Clerk III, District Court, Mamit
7.	Mr. Dennis Lalrinliana	Bench Clerk III, District Court, Kolasib

The trainings are for 5 days with sessions from 9 am to 6 pm daily. The nominated Court Officials should reach the venue well before the start of the programme and leave late evening or the day after the conclusion of the programme.

The participating staff will be entitled to TA & DA as admissible under the Rules.

No.HC.VII-168/2013/**1052/A** ### Hon'ble the High Court has been pleased to direct the following District System Administrators (DSAs) from the States of Assam, Nagaland, Mizoram and Arunachal Pradesh to attend a refresher cum advanced training programme (Training of Trainers or ToT Programme) on version 2.0 of National Core Case Information Software (NC CIS), **scheduled to be held from 23.03.2015 to 26.03.2015 at the Odisha Judicial Academy, Cuttack-**

Sl. No.	Name	Designation
1.	Shri Utpal Kalita	LDA, O/O the District & Sessions Judge, Sonitpur, Tezpur, Assam
2.	Shri Partha Sarathi Das	LDA, O/O the District & Sessions Judge, Karimganj, Assam
3.	Shri Dhruvajyoti Sarma	LDA, O/O the Chief Judicial Magistrate, Nagaon, Assam
4.	Shri Nilutpal Hazarika	LDA, O/O the Chief Judicial Magistrate, Golaghat, Assam
5.	Shri Naba Kanta Sarma	L.D. Asstt., O/o Chief Judicial Magistrate, Kamrup, Guwahati, Assam
6.	Shri Ashok Kumar Nath	Sheristadar, O/o the District & Sessions Judge, East Sessions Division, Tezu, Arunachal Pradesh
7.	Mr. Daniel lalramhluna	Lower Division Clerk, O/o District & Sessions Judge, Lunglei, Mizoram
8.	Mr. Nilo Kheka S. Chishi	Bench Asstt, O/o the District & Sessions Judge, Kohima, Nagaland

The trainings are for 4 days with sessions from 9 am to 6 pm daily. The nominated Court Officials should reach the venue well before the start of the programme and leave late evening or the day after the conclusion of the programme.

The participating staff will be entitled to TA & DA as admissible under the Rules.

No.HC.VII-168/2013/1053/A ### Hon'ble the High Court has been pleased to direct **Shri Utpal Kalita, LDA, O/O the District & Sessions Judge, Sonitpur, Tezpur, to conduct training at Odisha Judicial Academy, Cuttack, scheduled from 23 – 31 March, 2015 since he has been included in the Core Group of DSA Master Trainers for training National CIS Master Trainers.**

His boarding and lodging expenses at the State Judicial Academy and the to and fro fare will be borne by the eCommittee.

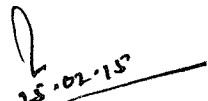
By order,
Sd/- R.A. Tapadar
OSD-CUM-JT. DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

Memo NO. HC.VII-168/2013/1054 - 1074/A , Dated- 25.02.2015

Copy forwarded for information and necessary action to :-

1. The Director, Odisha Judicial Academy, Cuttack, Odisha
2. The Registrar General, Orissa High Court.
3. Shri Ashok T. Ukrani, Member (Judicial), e-Committee, Supreme Court of India.
4. The Registrar (Vigilance / Admn. / Judl.), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl. **He is requested to ensure circulation of these Notifications to the nominated participants.**
7. The District & Sessions Judge, Kamrup (M), Guwahati / Bongaigaon / Dhemaji / Tinsukia / Kokrajhar / Jorhat / Udalguri / Hailakandi / Sonitpur, Tezpur / Karimganj / Nagaon / Golaghat. **He / she is requested to ensure circulation of these Notifications to the nominated participant of his / her respective District.**
8. The District & Sessions Judge, East Sessions Division, Tezu / Yupia, Arunachal Pradesh.
9. The District & Sessions Judge, Lunglei / Saiha / Mamit / Kolasib, Mizoram.
10. The District & Sessions Judge, Kohima / Mokokchung / Dimapur, Nagaland.
11. The Joint Registrar, Judl./Vig./PM & P/Admn.-I., Gauhati High Court, Guwahati.
12. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun. **He is requested to ensure circulation of these Notifications to the nominated participants.**
13. The Chief Judicial Magistrate, Kamrup, Guwahati / Nagaon / Golaghat / Kokrajhar / Udalguri.
14. The Civil Judge (Jr. Divn.), Peren, Nagaland.

15. The Sub Divisional Judicial Magistrate (M), Bijni / Jonai / Margherita / Majuli.
16. The Systems Analyst, Gauhati High Court, Guwahati. ***He is requested to upload the Notification immediately on the official website of the Gauhati High Court, Guwahati.***
17. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati, for favour of His Lordship's kind information.
18. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati, for favour of His Lordship's kind information.
19. The Private Secretary to Hon'ble Mr. Justice Ujjal Bhuyan, Gauhati High Court, Guwahati for favour of His Lordship's kind information.
20. The CA to the Registrar General, Gauhati High Court, Guwahati.
21. Office File.


25.02.15
OSD-CUM-JT, DIRECTOR (OFFICIATING,
JUDICIAL ACADEMY, ASSAM